GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION NO. 137

ANSWERED ON-22/07/2024

GST on Petroleum

137 Shri Haris Beeran:

Will the Minister of Petroleum and Natural Gas be pleased to state:-

(a) whether the Ministry of Petroleum and Natural Gas held any discussion with the GST Council about the inclusion of petroleum product under the ambit of GST; and (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (b): The GST Council in its 45th meeting held on 17th September, 2021 had considered the inclusion of Petrol/Diesel and other petroleum products under the GST regime but the matter was deferred by the Council till detailed deliberations on account of substantial repercussions on state and central exchequer were held. The issue has not been taken up by the Council as an agenda item for any further deliberation subsequent to the said meeting.

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